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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 25/9/NCLT/AHM/2017

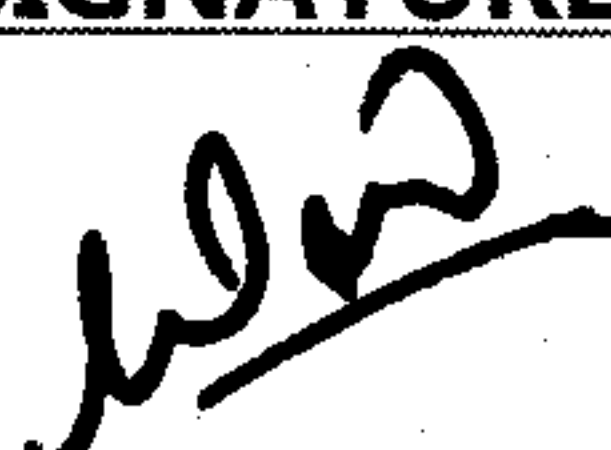

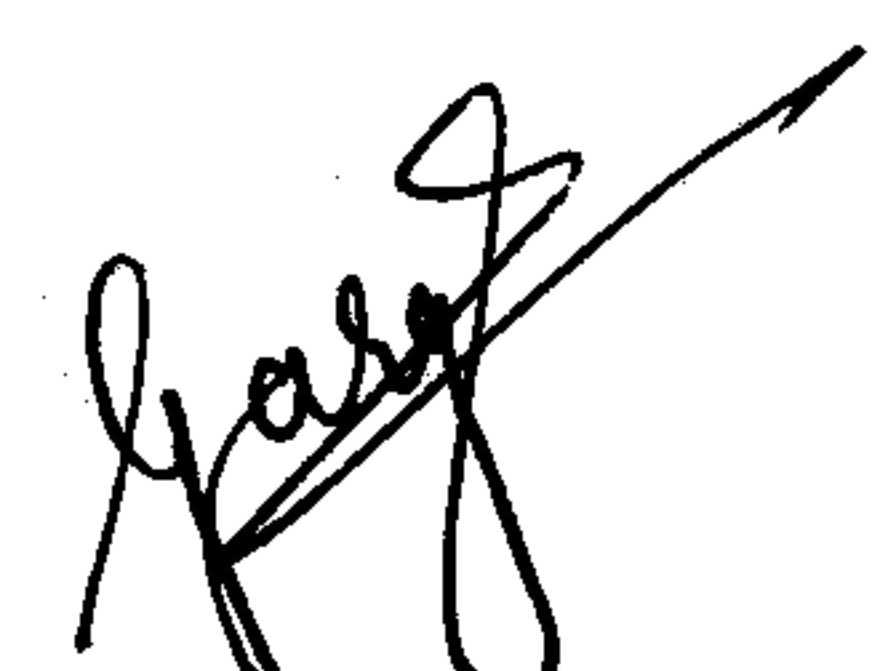
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.05.2017**

Name of the Company: RKS Advisors
V/s.
Reliance Defence & Engineering Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Dhaval Dave	Sr. Adv	Respondent	
2.	Jaimin Dave	Advocate	Respondent	
3.	NAVIN PAHWA i/b GARGI VYAS	ADVOCATES	APPLICANT	


ORDER

Learned Advocate Mr. Navin Pahwa with Learned Advocate Ms. Gargi Vyas present for Operational Creditor/ Petitioner. Learned Senior Advocate Mr. Dhaval Dave with Learned Advocate Mr. Jaimin Dave present for Corporate Debtor/ Respondent.

Reply filed by Respondents along with documents.

Heard arguments of Learned Counsel for petitioner and Learned Counsel for Respondent.

Orders reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 26th day of May, 2017.